

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 85 OF 2020

Narendra Pandurant Chatim

..... Petitioner

V e r s u s

The Mamlatdar of Bardez and 7 Ors.

..... Respondents

Mr. Nigel Da Costa Fraiss and Mr. Vithan Naik, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent nos.1 to 4.

Mr. A. D. Bhobe, Advocate for the Respondent no.7.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 4th August, 2020

P.C.

1. At the request of Mr. Nigel Da Costa Frias, we stand over this matter to 10th August, 2020. We make it clear that subject to the constraints of time, endeavour will be made to dispose off this matter finally on that date.

M. S. JAWALKAR

M. S. SONAK, J.

arp/*